

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 73/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

NAME OF THE COMPANY: Symbolic Hotels Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252

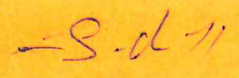
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Ms. Ameena Sharma and Ms. Shruti Pandey, Advocates Mr. Manish Raj, Company Prosecutor, ROC, Delhi		
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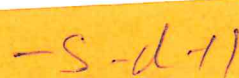
ORDER

Mr. Manish Raj appearing on behalf of the ROC prays for some time to file his reply.

To come up on 13th March, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**